

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

(IB)148(PB)/2017

IN THE MATTER OF:

Mrs. Manish Mehta & Ors.	APPLICANT / PETITIONER
Vs		
M/s AVJ Developers (India) Pvt. Ltd.	RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy of Code, 2016

Order delivered on 11.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-


For the RESPONDENT :-

For the OL :- Mr. Parikshit Kumar, Advocate

ORDER

For Order See (IB)147(PB)/2017


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)